

RESUME OF WORK
DONE BY LOK SABHA

SIXTEENTH LOK SABHA — THIRTEENTH SESSION
(15 December, 2017 to 05 January, 2018)



LOK SABHA SECRETARIAT
NEW DELHI

February, 2018/Phalguna, 1939 (Saka)

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PREFACE

This Publication contains a brief resume of work done in the Sixteenth Lok Sabha during the Thirteenth Session *i.e.* from 15 December, 2017 to 05 January, 2018.

NEW DELHI;
February, 2018

Phalgun, 1939 (Saka)

SNEHLATA SHRIVASTAVA
Secretary General

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1. DURATION OF SESSION
(13th Session of 16th Lok Sabha)

1. Date of Commencement	:	§15 December, 2017
2. Date of Adjournment <i>sine die</i>	:	*5 January, 2018
3. Date of prorogation	:	5 January, 2018
4. Total number of days of Session	:	22 days
5. Number of Actual days of Sittings	:	13
6. Number of hours of sittings	:	61 hours

§The first sitting commenced with the playing of National Anthem.

*The sitting ended with the playing of National Song.

2. BILLS

(i) Government Bills

Sl. No.	Title of the Bill	Date of introduction	Date of laying on the Table (in case of Bill passed by Rajya Sabha)	Date(s) of discussion in Lok Sabha	Time Taken		No. of amendments tabled	No. of amendments carried	Progress/remarks
					H.	M.			
1	2	3	4	5	6	7	8	9	
1.	The National Council for Teacher Education (Amendment) Bill, 2017.	18.12.2017	—	—	0 01	10	—	—	Pending
2.	The Payment of Gratuity (Amendment) Bill, 2017.	18.12.2017	—	—	0 01	15	—	—	Pending
3.	The Dentists (Amendment) Bill, 2017.	18.12.2017	—	—	0 01	4	—	—	Pending
4.	The Indian Forest (Amendment) Bill, 2017.	18.12.2017	—	20.12.2017 (Consideration and passing)	3 15*	2	—	—	Passed
5.	The Representation of the People (Amendment) Bill, 2017.	18.12.2017	—	—	0 01	1	—	—	Pending

6. The Repealing and Amending Bill, 2017.	9.2.2017 (Earlier Session)	—	19.12.2017 (Consideration and passing)	3	—	Passed
7. The Repealing and Amending (Second) Bill, 2017.	11.8.2017 (Earlier Session)	—	19.12.2017 (Consideration and passing)	1	07 [#]	Passed
8. The Central Road Fund (Amendment) Bill, 2017.	24.7.2017 (Earlier Session)	—	19.12.2017 (Consideration and passing)	2	35	Passed
9. The Requisitioning and Acquisition of Immovable Property (Amendment) Bill, 2017.	18.7.2017 (Earlier Session)	—	19.12.2017 (Consideration and passing)	2	18	Passed
10. The High Court and Supreme Court Judges (Salaries and Conditions of Services) Amendment Bill, 2017.	21.12.2017	—	2.1.2018 (Consideration and passing)	4	13	1 Passed, as amended
11. The Appropriation (No. 5) Bill, 2017.	21.12.2017	—	21.12.2017 (Consideration and passing)	0	02	— Passed
12. The Specific Relief (Amendment) Bill, 2017.	22.12.2017	—	—	0	01	— Pending
13. The Goods and Services Tax (Compensation to States) Amendment Bill, 2017.	22.12.2017	—	27.12.2017 (Consideration and passing)	1	27 ^{\$}	— Passed

* Motion for consideration of the Bill was discussed together with the Statutory Resolution seeking disapproval of the Indian Forest (Amendment) Ordinance, 2017 (No. 6 of 2017) promulgated by the President on 23 November, 2017.

Discussed together.

\$ Motion for consideration was discussed together with the Statutory Resolution seeking disapproval of the Goods and Services Tax (Compensation to States) Amendment Ordinance, 2017 (No. 5 of 2017) promulgated by the President on 2 September, 2017.

1	2	3	4	5	6	7	8	9
14.	The National Capital Territory of Delhi Laws (Special Provisions) Second (Amendment) Bill, 2017.	22.12.2017	—	22.12.2017 (Consideration and passing)	1 32	3	—	Passed
15.	The Muslim Women (Protection of Rights on Marriage) Bill, 2017.	28.12.2017	—	28.12.2017 (Consideration and passing)	4 45	19	—	Passed
16.	The Insolvency and Bankruptcy Code (Amendment) Bill, 2017.	28.12.2017	—	29.12.2017 (Consideration and passing)	2 24#	—	—	Passed
			3.1.2018 (As returned by Rajya Sabha with Amendment)	4.1.2018 (Consideration of amendment made by Rajya Sabha)	0 01	1	1	Amendment agreed to by Lok Sabha
17.	The National Medical Commission Bill, 2017.	29.12.2017	—	—	0 01	—	—	Pending
18.	The Negotiable Instruments (Amendment) Bill, 2017.	2.1.2018	—	—	0 01	—	—	Pending
19.	The Ancient Monuments and Archaeological Sites and Remains (Amendment) Bill, 2017.	18.7.2018 (Earlier Session)	—	2.1.2018 (Consideration and passing)	3 21	11	1	Passed, as amended

20. The Constitution (One Hundred and Twenty-third Amendment) Bill, 2017.	5.4.2017 (Earlier Session)	1.8.2017 (As returned by Rajya Sabha with Amendment)	3.1.2018 (Consideration of Amendment made by Rajya Sabha, amendment alternative to that amendment and further amendment)	0	44	—	—	Motion for consideration of amendment made by Rajya Sabha, amendment alternative to the amendment made by Rajya Sabha and further amendment, was moved by the Minister, but discussion thereon was not concluded on 3.1.2018
21. The National Bank for Agriculture and Rural Development (Amendment) Bill, 2018.	5.4.2017 (Earlier Session)	4.1.2018 (As returned by Rajya Sabha with Amendment)	4.1.2018	0	03	1	1	Amendment agreed to by Lok Sabha
22. The Appropriation Bill, 2018.	4.1.2018	—	4.1.2018 (Consideration and passing)	0	03	—	—	Passed
23. The Consumer Protection Bill, 2015.	10.8.2015 (Earlier Session)	—	5.1.2018 (Motion of withdrawal)	0	01	—	—	Withdrawn

Motion for consideration of the Bill was discussed together with the Statutory Resolution seeking disapproval of the Insolvency and Bankruptcy Code (Amendment) Ordinance, 2017 (Ordinance No. 7 of 2017) promulgated by the President on 23 November, 2017.

1	2	3	4	5	6	7	8	9
24.	The Consumer Protection Bill, 2018.	5.1.2018	—	—	0 01	—	—	Pending
25.	The New Delhi International Arbitration Centre Bill, 2018.	5.1.2018	—	—	0 01	—	—	Pending

**(ii) Bills referred to the Standing Committees and
Presentation/Laying of Reports Thereon**

Sl. No.	Title of the Bill	Date of introduction in Lok Sabha/Rajya Sabha	Referred by Speaker/Chairman	Name of the Committee/Date of Reference	Date of Presentation/Laying of Reports	Remarks
1	2	3	4	5	6	7
1.	The National Sports University Bill, 2017.	10.8.2017	Chairman	Human Resource Development (28.8.2017)	5.1.2018	Pending with Lok Sabha
2.	The National Medical Commission Bill, 2017.	29.12.2017	Chairman	Health and Family Welfare (8.1.2018)	—	Pending with the Committee

SUMMARY

1. Bills pending at the end of last Session (Twelfth Session)	25
2. Bills introduced	17
3. Bills opposed at introduction stage	2
4. Bills passed by Rajya Sabha and laid on the Table	Nil
5. Bills passed by Rajya Sabha and laid on the Table—returned by Lok Sabha with amendments	Nil
6. Bills passed by Rajya Sabha and laid on the Table during earlier Session—returned by Lok Sabha with amendments	Nil
7. Bills returned by Rajya Sabha with amendments and laid on the Table of Lok Sabha	2
8. Bills passed	13
9. Bills in respect of which amendments made by Rajya Sabha were agreed to by Lok Sabha	2
10. Bills in respect of which amendments made by Rajya Sabha were not agreed to by Lok Sabha	Nil
11. Bills negatived	Nil
12. Bills withdrawn	1
13. Bills—debate concluded but further motions not taken up	Nil
14. Motions for adjournment of debate on the Bills adopted	Nil
15. Bills referred to Select Committee	Nil
16. Bills referred to Joint Committee	Nil
17. Bills reported by Select Committee	Nil
18. Bills reported by Joint Committee	Nil
19. Bills originated in and referred to Joint Committee by Rajya Sabha in respect of which motion for concurrence were adopted by Lok Sabha	Nil
20. Bills referred to Standing Committees by Chairman/Speaker	1
21. Bills reported by Standing Committees	1
22. Bills pending at the end of Thirteenth Session of Sixteenth Lok Sabha	28

(iii) Private Members' Bills

Sl. No.	Title of the Bill and member-in-charge	Date of introduction	Date(s) of laying on the Table (in the case of Bills passed by Rajya Sabha)	Date(s) of discussion in Lok Sabha		Time taken		No. of amendments tabled	No. of amendments carried	Progress/Remarks
				H	M	H	M			
1	2	3	4	5	6	7	8	9		
1.	The Payment of Subsistence Allowance to Farmers and Agricultural Labourers Bill, 2016 by Dr. Bhola Singh, M.P.	29.12.2017	—	—	—	—	—	—	—	Pending
2.	The Victims of Natural Calamities (Rehabilitation and Financial Assistance) Bill, 2016 by Dr. Bhola Singh, M.P.	29.12.2017	—	—	—	—	—	—	—	Pending
3.	The Indian Penal Code (Amendment) Bill, 2017 (Substitution of new sections for section 272 and 273) by Shri Maheish Girri, M.P.	29.12.2017	—	—	—	—	—	—	—	Pending

1	2	3	4	5	6	7	8	9
4.	The Constitution (Amendment) Bill, 2017 (Amendment of article 39) by Shrimati Meenakashi Lekhi, M.P.	29.12.2017	—	—	—	—	—	Pending
5.	The Constitution (Amendment) Bill 2017 (Amendment of article 102) by Shrimati Meenakashi Lekhi, M.P.	29.12.2017	—	—	—	—	—	Pending
6.	The Indian Veterinary Council (Amendment) Bill, 2017 (Amendment of sections 2 and 15) by Shrimati Meenakashi Lekhi, M.P.	29.12.2017	—	—	—	—	—	Pending
7.	The Constitution (Amendment) Bill, 2017 (Amendment of article 366) by Shrimati Meenakashi Lekhi, M.P.	29.12.2017	—	—	—	—	—	Pending
8.	The Constitution (Amendment) Bill, 2017 (Amendment of article 22) by Shrimati Darshana Vikram Jardosh, M.P.	29.12.2017	—	—	—	—	—	Pending

1	2	3	4	5	6	7	8	9
14.	The Armed Forces (One Rank One Pension) Bill, 2017 by Shri Deepender Singh Hooda, M.P.	29.12.2017	—	—	—	—	—	Pending
15.	The Academy of Scientific and Innovative Research (Amendment) Bill, 2017 (<i>Insertion of new section 4J</i>) by Shri Raghav Lakhnupal, M.P.	29.12.2017	—	—	—	—	—	Pending
16.	The Water Conservation Authority of India Bill, 2017 by Dr. Manoj Rejoria, M.P.	29.12.2017	—	—	—	—	—	Pending
17.	The High Courts (Use of Official Languages) Bill, 2017 by Dr. Manoj Rejoria, M.P.	29.12.2017	—	—	—	—	—	Pending
18.	The Prevention of Extravagance and Unlimited Expenditure on Marriages Bill, 2017 by Shri Gopal Chinayya Shetty, M.P.	29.12.2017	—	—	—	—	—	Pending
19.	The Constitution (Amendment) Bill, 2017 (<i>Amendment of article 324</i>) by Shri Jagdambika Pal, M.P.	29.12.2017	—	—	—	—	—	Pending

1	2	3	4	5	6	7	8	9
25.	The families of Farmers (Financial Assistance and Rehabilitation) Bill, 2017 by Shrimati Supriya Sule, M.P.	29.12.2017	—	—	—	—	—	Pending
26.	The Universal Health Coverage (Medical and Financial Assistance) Bill, 2017 by Shrimati Supriya Sule, M.P.	29.12.2017	—	—	—	—	—	Pending
27.	The Breast Cancer (Awareness and Free Treatment) Bill, 2017 by Shrimati Supriya Sule, M.P.	29.12.2017	—	—	—	—	—	Pending
28.	The Constitution (Amendment) Bill, 2017 (Amendment of article 32, etc.) by Ms. Sushmita Dev, M.P.	29.12.2017	—	—	—	—	—	Pending
29.	The Maintenance and Welfare of Parents and Senior Citizens (Amendment) Bill, 2017 (Insertion of new Chapter IIA and IIB) by Ms. Sushmita Dev, M.P.	29.12.2017	—	—	—	—	—	Pending

1	2	3	4	5	6	7	8	9
36.	The Youth (Eradication of Unemployment and Miscellaneous Provisions) Bill, 2017 by Shri Nishikant Dubey, M.P.	29.12.2017	—	—	—	—	—	Pending
37.	The Prevention of Damage to Public Property (Amendment) Bill, 2017 (<i>Amendment of section 2</i>) by Shri Mullappally Ramachandran, M.P.	29.12.2017	—	—	—	—	—	Pending
38.	The Right to Protection of Crop produce Bill, 2017 by Shri Shrirang Appa Barne, M.P.	29.12.2017	—	—	—	—	—	Pending
39.	The Compulsory Military Training in Schools and Colleges Bill, 2017 by Shri Shrirang Appa Barne, M.P.	29.12.2017	—	—	—	—	—	Pending
40.	The Sportspersons (Welfare) Bill, 2017 by Shri Shrirang Appa Barne, M.P.	29.12.2017	—	—	—	—	—	Pending

41. The Compulsory Voting Bill, 2017 by Shri Shrirang Appa Bame, M.P.	29.12.2017	—	—	—	—	—	—	—	Pending
42. The Cotton Growers (Remunerative Price and Welfare) Bill, 2017 by Shri A.T. Nana Patil, M.P.	29.12.2017	—	—	—	—	—	—	—	Pending
43. The Banana Growers (Remunerative Price and Welfare) Bill, 2017 by Shri A.T. Nana Patil, M.P.	29.12.2017	—	—	—	—	—	—	—	Pending
44. The Special Financial Assistance to the State of Maharashtra Bill, 2017 by Shri Rajeev Satav, M.P.	29.12.2017	—	—	—	—	—	—	—	Pending
45. The Constitution (Amendment) Bill, 2017 (Amendment of article 172) by Shri Rajiv Pratap Rudy, M.P.	29.12.2017	—	—	—	—	—	—	—	Pending
46. The Constitution (Amendment) Bill, 2017 (Insertion of new article 47A) by Shri Rajiv Pratap Rudy, M.P.	29.12.2017	—	—	—	—	—	—	—	Pending

1	2	3	4	5	6	7	8	9
47.	The Constitution (Amendment) Bill, 2017 (Amendment of articles 48A and 51A) by Shri Rajiv Pratap Rudy, M.P.	29.12.2017	—	—	—	—	—	Pending
48.	The Compulsory Employment and Welfare Measures for Disadvantaged Persons Bill, 2017 by Shri Kunwar Pushendra Singh Chandel, M.P.	29.12.2017	—	—	—	—	—	Pending
49.	The Forest (Conservation) Amendment Bill, 2017 (Insertion of new sections 3C and 3D) by Shri Sukbir Singh Jaunapur, M.P.	29.12.2017	—	—	—	—	—	Pending
50.	The Mahatma Gandhi National Rural Employment Guarantee (Amendment) Bill, 2017 (Amendment of Schedule II) by Shri Sukbir Singh Jaunapur, M.P.	29.12.2017	—	—	—	—	—	Pending

1	2	3	4	5	6	7	8	9
56.	The Compulsory Health Insurance for Senior Citizens, Mentally Retarded Children and Persons with Disabilities Bill, 2017 by Shri Om Prakash Yadav, M.P.	29.12.2017	—	—	—	—	—	Pending
57.	The Right to Adequate Housing Bill, 2017 by Shri Om Prakash Yadav, M.P.	29.12.2017	—	—	—	—	—	Pending
58.	The All India Services (Amendment) Bill, 2016 (Insertion of new section 3A) by Shri Rajeev Satav, M.P.	29.12.2017	—	—	—	—	—	Pending
59.	The Prevention of Corruption (Amendment) Bill, 2017 (Amendment of sections 17 and 19) by Shri Sunil Kumar Singh, M.P.	29.12.2017	—	—	—	—	—	Pending
60.	The Agricultural Produce (Remunerative Support Prices and Miscellaneous Provisions) Bill, 2017 by Shri Sunil Kumar Singh, M.P.	29.12.2017	—	—	—	—	—	Pending

1	2	3	4	5	6	7	8	9
67.	The Establishment of Schools upto Senior Secondary Level Bill, 2017 by Shri Sunil Kumar Singh, M.P.	29.12.2017	—	—	—	—	—	Pending
68.	The Financial Assistance for Girl Child born to Parents Living Below Poverty Line Bill, 2017 by Shri Ramesh Chander Kaushik, M.P.	29.12.2017	—	—	—	—	—	Pending
69.	The Special Educational Facilities (for Children of Parents Living Below Poverty Line) Bill, 2017 by Dr. Udit Raj, M.P.	29.12.2017	—	—	—	—	—	Pending
70.	The Uniform Insurance for Affected Pilgrims Bill, 2017 by Shri Maheish Girri, M.P.	29.12.2017	—	—	—	—	—	Pending
71.	The Protection of Women from Unnecessary Caesarean Section Deliveries Bill, 2017 by Shri Maheish Girri, M.P.	29.12.2017	—	—	—	—	—	Pending

72. The Representation of the People (Amendment) Bill, 2017 (<i>Insertion of new section 16A</i>) by Shri Gopal Chinayya Shetty, M.P.	29.12.2017	—	—	—	—	—	—	Pending
73. The Constitution (Amendment) Bill, 2017 (<i>Amendment of article 10</i>) by Shri Gopal Chinayya Shetty, M.P.	29.12.2017	—	—	—	—	—	—	Pending
74. The Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest (Amendment) Bill, 2017 (<i>Amendment of section 31</i>) by Shri N.K. Premachandran, M.P.	29.12.2017	—	—	—	—	—	—	Pending
75. The Drugs and Cosmetics (Amendment) Bill, 2017 (<i>Amendment of section 3</i>) by Shri N.K. Premachandran, M.P.	29.12.2017	—	—	—	—	—	—	Pending
76. The Indian Medical Council (Amendment) Bill, 2017 (<i>Insertion of new section 10E</i>) by Shri N.K. Premachandran, M.P.	29.12.2017	—	—	—	—	—	—	Pending

1	2	3	4	5	6	7	8	9
77.	The Agricultural Produce (Remunerative Support Prices and Miscellaneous Provisions) Bill, 2017 by Shri Sukhbir Singh Jaunapuria, M.P.	29.12.2017	—	—	—	—	—	Pending
78.	The E-Commerce (Regulation) Bill, 2017 by Shri Shivaji Adhalrao Patil M.P.	29.12.2017	—	—	—	—	—	Pending
79.	The Agricultural and Other Unorganised Workers (Protection and Welfare) Bill, 2017 by Shri Shivaji Adhalrao Patil, M.P.	29.12.2017	—	—	—	—	—	Pending
80.	The Victims of Terrorism (Compensation and Miscellaneous Provisions) Bill, 2017 by Shri Shivaji Adhalrao Patil, M.P.	29.12.2017	—	—	—	—	—	Pending
81.	The Management of Religious Institutions and Places and Worship Bill, 2017 by Shri Shivaji Adhalrao Patil, M.P.	29.12.2017	—	—	—	—	—	Pending

82.	The Employment Bill, 2017 by Dr. Shrikant E. Shinde, M.P.	29.12.2017	—	—	—	—	—	—	—	Pending
83.	The Violent and Indecent Online Games (Prohibition on Distribution, Sale and Advertisement) Bill, 2017 by Dr. Shrikant E. Shinde, M.P.	29.12.2017	—	—	—	—	—	—	—	Pending
84.	The Illegal Immigrants (Identification and Deportation) Bill, 2017 by Dr. Shrikant E. Shinde, M.P.	29.12.2017	—	—	—	—	—	—	—	Pending
85.	The Payment of Agricultural Inputs Grants Bill, 2017 by Shri Vinod Kumar Boianapalli, M.P.	29.12.2017	—	—	—	—	—	—	—	Pending
86.	The Aadhaar (Targeted Delivery of Financial and Other Subsidies, Benefits and Services) (Amendment) Bill, 2017 (<i>Insertion of new Section 33A</i>) by Shri Kunwar Pushpendra Singh Chandel, M.P.	29.12.2017	—	—	—	—	—	—	—	Pending

1	2	3	4	5	6	7	8	9
87.	The Stray Cows (Protection and Control) Board Bill, 2017 by Shri Kunwar Pushpendra Singh Chandel, M.P.	29.12.2017	—	—	—	—	—	Pending
88.	The Bundelkhand Regiment Bill, 2017 by Shri Kunwar Pushpendra Singh Chandel, M.P.	29.12.2017	—	—	—	—	—	Pending
89.	The Compulsory Sports Education and Basic Infrastructure Development in Schools Bill, 2017 by Shri Dhananjay B. Mahadik, M.P.	29.12.2017	—	—	—	—	—	Pending
90.	The Railways (Amendment) Bill, 2017 (Amendment of section 3) by Shri Ram Mohan Kinjarapu, M.P.	29.12.2017	—	—	—	—	—	Pending
91.	The Protection of Human Rights (Amendment) Bill, 2017 (Amendment of section 2, etc.) by Dr. Udit Raj, M.P.	29.12.2017	—	—	—	—	—	Pending
92.	The Removal of Homelessness Bill, 2017 by Dr. Udit Raj, M.P.	29.12.2017	—	—	—	—	—	Pending

1	2	3	4	5	6	7	8	9
98.	The Protection of Children from Sexual Offences (Amendment) Bill, 2017 (<i>Amendment of section 2</i>) by Shri Gaurav Gogoi, M.P.	29.12.2017	—	—	0-56 minutes taken on introduction of Bills from Sl. 1 to 98.	—	—	Pending
99.	The Sixth Schedule to the Constitution (Amendment) Bill, 2015 by Shri Vincent H. Pala, M.P.	4.12.2015	—	5.8.2016 (Ninth Session) 10.3.2017 24.3.2017 7.4.2017 (Eleventh Session) 21.7.2017 (Twelfth Session) 29.12.2017	1-36 (excluding 1 hour and 52 minutes taken during 9th Session, 5 hours and 18 minutes taken during 11th Session and 1 hour and 15 minutes taken during 12th session)	—	—	Discussion on the motion for consideration of the Bill not concluded. Pending.

SUMMARY

(PRIVATE MEMBERS' BILLS)

1. Bills pending at the end of the last session	708
2. Bills introduced	98
3. Bills withdrawn	NIL
4. Bills negatived	NIL
5. Bills removed from the Register of Pending Bills	13
6. Bills-part discussed	2 [#]
7. Bills pending at the end of the Session <i>vide</i> para No. 6364 of Bulletin—Part II, dated, 25.01.2018	804

[#] Including the Rights of Transgender Persons Bill, 2014, as passed by Rajya Sabha, which remained part-discussed during Ninth Session.

3. CANCELLATION OF SITTING OF LOK SABHA (13th Session, 16LS)

Subject	Date	Remarks
Cancellation of sitting fixed for Monday, the 1st January, 2018	29.12.2017	On the recommendation of Business Advisory Committee at its sitting held on 29.12.2017, it was decided to cancel the sitting fixed for Monday, the 1st January, 2018. Announcement to that effect was made by the Chair on 29 December, 2017. Accordingly, the sitting fixed for Monday, the 1st January, 2018 was cancelled.

4. COMMITTEES
(i) Financial Committees

Sl. No.	Name of the Committee	Date of Constitution	No. of sittings		Average percentage of attendance	Study Tours/Local visits undertaken	Reports Presented		Action Taken Statement	Remarks
			H	M			Original	Action Taken		
1.	Committee on Estimates	01.05.2017	—	—	—	—	2	2	—	—
2.	Committee on Public Undertakings	01.05.2017	—	—	—	—	—	2	—	—
3.	Committee on Public Accounts (2017-18)	01.05.2017	1	00	35	—	1	4	—	—

(ii) Standing Committees

Sl. No.	Name of the Committee	Date of Constitution	No. of sittings	Duration		Average percentage of attendance	Study Tours/Local visits undertaken	Reports Presented		Remarks	
				H	M			Original	Action Taken		
1	2	3	4	5	6	7	8	9	10	11	
1.	Committee on Agriculture	01.09.2017	1	01	00	41.93%	-	1	3	2	-
2.	Committee on Chemicals and Fertilizers	01.09.2017	1	00	40	48%	-	2	1	4	-
3.	Committee on Coal and Steel	01.09.2017	1	00	30	64.28%	-	2	1	-	-
4.	Committee on Defence	01.09.2017	-	-	-	-	-	-	2	-	-
5.	Committee on Energy	01.09.2017	1	01	30	45.16%	-	-	-	-	-
6.	Committee on External Affairs	01.09.2017	2	02	55	48.33%	-	-	3	-	-
7.	Committee on Finance	01.09.2017	1	01	00	54.84%	-	2	5	-	-
8.	Committee on Food, Consumer Affairs and Public Distribution	01.09.2017	-	-	-	-	-	-	2	-	-

9.	Committee on Information Technology	01.09.2017	1	00	30	-	33.33%	-	1	2	9	-
10.	Committee on Labour	01.09.2017	1	00	30	-	33.33%	-	2	3	-	-
11.	Committee on Petroleum and Natural Gas	01.09.2017	1	00	30	-	41.94%	-	-	2	-	-
12.	Committee on Railways	01.09.2017	1	01	10	-	51.61%	-	1	1	1	-
13.	Committee on Rural Development	01.09.2017	-	-	-	-	-	-	-	2	-	-
14.	Committee on Social Justice and Empowerment	01.09.2017	1	01	00	-	50%	-	2	-	-	-
15.	Committee on Urban Development	01.09.2017	1	00	30	-	43.30%	-	-	1	-	-
16.	Committee on Water Resources	01.09.2017	-	-	-	-	-	-	-	-	3	-

(iii) Committees other than Financial and Standing Committees

Sl. No.	Name of the Committee	Date of Constitution	No. of sittings	Duration H. M.	Average percentage of attendance	Study Tours/Local visits undertaken	Reports Presented		Remarks	
							Original	Action Taken		
1	2	3	4	5	6	7	8	9	10	11
1.	Committee on Absence of Members from the Sittings of the House	01.09.2017	1	00 25	60%	-	1	-	-	-
2.	House Committee	12.06.2017	-	-	-	-	-	-	-	-
3.	Committee on MPLADS	15.09.2017	-	-	-	-	-	-	-	-
4.	Committee on Privileges	01.09.2014/ 01.09.2017	1	00 42	-	6	-	-	-	-
5.	Committee on Ethics	12.08.2015/ 12.08.2017	-	-	-	-	-	-	-	-
6.	Committee on Violation of Protocol Norms and Contemptuous Behaviour of Government Officers with Members of Lok Sabha	15.09.2014	-	-	-	-	3	-	-	-

1	2	3	4	5	6	7	8	9	10	11
15.	Joint Committee on Maintenance of Heritage Character and Development of Parliament House Complex	08.10.2014	-	-	-	-	-	-	-	-
16.	Committee on the Welfare of Scheduled Castes and Scheduled Tribes	01.05.2017 (2017-18)	2	2 45	33.60%	-	2	2	-	-
17.	Library Committee	12.11.2017	1	01 15	33%	-	-	-	-	-
18.	Business Advisory Committee	13.06.2014 and reconstituted on 22.06.2017	3	01 20	57.77%	-	3	-	-	-
19.	Joint Committee on Salaries and Allowances of Members of Parliament	26.10.2017	-	-	-	-	-	-	-	-
20.	Committee on Government Assurances	01.09.2017	2	03 30	50%	-	6	-	-	-
21.	Committee on Petitions	01.09.2014	-	-	-	-	2	5	-	-

5. DIVISIONS

Sl. No.	Date	Subjects Matter	Final Result	Remarks
1.	28.12.2017	Division was held by AVR machine on Amendment No. 6 moved by Shri Asaduddin Owaisi, MP to Clause No. 2 of the Muslim Women (Protection of Rights on Marriage) Bill, 2017.	Ayes: 002 Noes: 251	Amendment was negated
2.		Division was held by AVR machine on Amendment No. 7 moved by Shri Asaduddin Owaisi, MP to Clause No. 4 of the Muslim Women (Protection of Rights on Marriage) Bill, 2017.	Ayes: 001 Noes: 249	Amendment was negated
3.		Division was held by AVR machine on Amendment No. 16 moved by Dr. A. Sampath, MP to Clause No. 4 of the Muslim Women (Protection of Rights on Marriage) Bill, 2017.	Ayes: 003 Noes: 252	Amendment was negated
4.		Division was held by AVR machine on Amendment No. 17 moved by Dr. A. Sampath, MP to Clause No. 5 of the Muslim Women (Protection of Rights on Marriage) Bill, 2017.	Ayes: 005 Noes: 251	Amendment was negated
5.		Division was held by AVR machine on Amendment Nos. 8 & 9 moved by Shri Asaduddin Owaisi, MP to Clause No. 6 of the Muslim Women (Protection of Rights on Marriage) Bill, 2017.	Ayes: 001 Noes: 253	Amendment was negated

6. FINANCIAL BUSINESS

Subject	Date of Presentation	Date(s) of Discussion	Time Taken	
			H.	M.
Budget				
(i) Supplementary Demands for Grants (Second Batch) for 2017-18	18.12.2017	21.12.2017	5	30
		Discussion and voting on Supplementary Demands for Grants (Second Batch) for 2017-18		
(ii) Supplementary Demands for Grants (Third Batch) for 2017-18	4.1.2018	4.1.2018	1	03
		Discussion and voting on Supplementary Demand for Grant (Third Batch) for 2017-18		

7. MEMBERS ELECTED IN BYE-ELECTION

Name of Member	Constituency/State	Date when declared elected	Vacancy against which declared elected
Shri Sunil Kumar Jakhar	Gurdaspur/Punjab	15.10.2017	Vice Shri Vinod Khanna passed away on 27.04.2017.

8. OATH/AFFIRMATION

Name of Member	Constituency/State	Oath/ Affirmation	Language in which Oath/ Affirmation made	Date of Oath/ Affirmation	Time Taken	
					H.	M.
Shri Sunil Kumar Jakhar	Gurdaspur/Punjab	Oath	Punjabi	15.12.2017	00	02

9. RESIGNATION BY MEMBERS

Sl. No.	Name of Member	Constituency	State	Date on which accepted by Speaker	Date on which announcement was made by HS
1.	Shri Yogi Adityanath	Gorakhpur	Uttar Pradesh	21.09.2017	18.12.2017
2.	Shri Keshav Prasad Maurya	Phulpur	Uttar Pradesh	21.09.2017	18.12.2017
3.	Shri Nana Patole	Bhandara-Gondiya	Maharashtra	14.12.2017	18.12.2017

10. VACATION OF SEATS IN LOK SABHA

Sl. No.	Name of Member/ Constituency/State	Date on which seat became vacant	Remarks
1.	Shri Sultan Ahmed Uluberia/West Bengal	04.09.2017	Died on 04.09.2017 (Obituary reference made in the House on 15.12.2017)
2.	Shri Chand Nath Alwar/Rajasthan	17.09.2017	Died on 17.09.2017 (Obituary reference made in the House on 15.12.2017)
3.	Shri Tasleem Uddin Araria/Bihar	17.09.2017	Died on 17.09.2017 (Obituary reference made in the House on 15.12.2017)
4.	Shri Yogi Adityanath Gorakhpur/Uttar Pradesh	21.09.2017	Resigned w.e.f. 21.09.2017 (Announcement made in the House on 18.12.2017)
5.	Shri Keshav Prasad Maurya Phulpur/Uttar Pradesh	21.09.2017	Resigned w.e.f. 21.09.2017 (Announcement made in the House on 18.12.2017)
6.	Shri Nana Patole Bhandara-Gondiya/Maharashtra	14.12.2017	Resigned w.e.f. 14.12.2017 (Announcement made in the House on 18.12.2017)

11. OBITUARY AND OTHER REFERENCES

(i) Obituary References

Sl. No.	Name of the Member/Dignitary	Date of Death	Date of Obituary reference	Time Taken	
				H.	M.
1	2	3	4	5	
1.	*Shri Sultan Ahmed (Sitting member and member of the Fifteenth Lok Sabha)	04.09.2017			
2.	*Shri Chand Nath (Sitting member of the Lok Sabha)	17.09.2017			
3.	*Shri Tasleem Uddin (Sitting member and member of the Ninth, Eleventh, Twelfth and Fourteenth Lok Sabhas)	17.09.2017			
4.	Shri Vikram Mahajan (Member, Fourth, Fifth and Seventh Lok Sabhas)	11.08.2016			
5.	Shri Ram Singh (Member, Ninth Lok Sabha)	10.08.2017			
6.	Shri R. Keishing (Member, First and Third Lok Sabhas)	22.08.2017			

7. Shri P.C. Barman (Member, Third Lok Sabha)	27.08.2017	15.12.2017	00	11
8. Shri Dhanraj Singh (Member, Ninth Lok Sabha)	12.10.2017			
9. Shri Amal Datta (Member, Seventh to Tenth Lok Sabhas)	20.10.2017			
10. Shri Priya Ranjan Dasmuni (Member, Fifth, Eighth, Eleventh, Thirteenth and Fourteenth Lok Sabhas)	20.11.2017			
11. Shri Mahendra Singh (Member, Eighth Lok Sabha)	11.09.2017			45
12. Shri Purushottam Kaushik (Member, Sixth and Ninth Lok Sabhas)	05.10.2017	21.12.2017	00	05
13. Shri S.S. Kothari (Member, Fourth Lok Sabha)	07.11.2017			

* House adjourned on 15.12.2017 for the day.

(ii) References Regarding Tragic Incidents

Sl. No.	Name of the Occasion	Date of incident	Date of reference	Time Taken H. M.
1	2	3	4	5
1.	Reference regarding loss of lives of 21 persons and injuries to several others in a boat mishap in Krishna River in Vijaywada, Andhra Pradesh.	12.11.2017		
2.	Reference regarding loss of lives of several persons and injuries to many others and also causing widespread loss of property due to Cyclone Ockhi lashing several parts of Tamil Nadu, Kerala, Lakshadweep, Maharashtra and Gujarat.	December, 2017		
3.	Reference regarding terrorist attacks in United States of America, United Kingdom, France, Spain, Afghanistan, Egypt and Nigeria and also at other places throughout the world resulting in the loss of lives of innocent people and causing serious injuries and damage to property.	—		
4.	Reference regarding loss of lives of 348 persons in two massive earthquakes that struck Mexico.	07.09.2017 & 19.09.2017		
5.	Reference regarding devastating earthquake that struck the Iran-Iraq border resulting in the death of several persons.	12.11.2017	18.12.2017	00 06

6.	Reference regarding major Typhoon named 'Tembin/Vinta' affecting southern parts of the Philippines and the neighbouring region causing more than 266 fatalities and large scale damage of property.	22.12.2017			
7.	Reference regarding loss of lives of 33 persons and injuries to several others when a bus fell into the Banas river in Sawai Madhopur district of Rajasthan.	23.12.2017	29.12.2017	00	03
8.	Reference regarding dastardly terrorist attack at a security camp in Pulwama district of Jammu and Kashmir causing loss of lives of 5 CRPF security personnel.	31.12.2017	02.01.2018	00	01

(iii) Congratulatory References/References on Landmark Occasions

Sl. No.	Name of the Occasion	Date of Occasion	Date of reference	Time Taken	
				H.	M.
1.	Reference congratulating Indian Men's Hockey Team for winning the Asia Cup by beating Malaysian in the final at Dhaka, Bangladesh.	22.10.2017			
2.	Reference congratulating Indian Women's Hockey Team for winning the Asia Cup by beating China at Kakamigahara, Japan.	05.11.2017			
3.	Reference congratulating Indian boxer and Member of Rajya Sabha, Mary Kom for winning Gold medal in the Asian Boxing Championship at Ho Chi Minh City, Vietnam.	08.11.2017			
4.	Reference congratulating Indian weightlifter, Mirabai Chanu for winning Gold medal at the World Weightlifting Championship in Anaheim, United States of America.	30.11.2017	18.12.2017	00	02
5.	Reference congratulating Indian contingent for winning 17 gold, 14 silver and 13 bronze medals in the Asian Youth Para Games held in Dubai.	08.12.2017 to 14.12.2017	22.12.2017	00	01

12. PANEL OF CHAIRPERSONS

Sl. No.	Name of Members	Date of Appointment/ Nomination
1.	Shri Arjun Charan Sethi	09.06.2014*
2.	Shri Hukm Deo Narayan Yadav	
	Prof. K.V. Thomas ^{\$}	
3.	Shri Anandrao Adsul	
4.	Shri Pralhad Joshi	
5.	Dr. (Smt.) Ratna De (Nag)	
6.	Shri Ramen Deka	
7.	Shri Konakalla Narayan Rao	
8.	Shri Hukum Singh	12.12.2014 [^]
9.	Dr. P. Venugopal	
10.	Shri K.H. Muniyappa	

* Nominated by Hon'ble Speaker (Smt. Sumitra Mahajan). Announcement made in the House on 09.06.2014.

^{\$} Ceased to be a member of Panel of Chairpersons on 12.12.2014.

[^] Nominated by Hon'ble Speaker (Smt. Sumitra Mahajan). Announcement made in the House on 12.12.2014.

13. PAPERS LAID ON THE TABLE

(a) By Government	2255
(b) By Private Members	Nil

14. PERSONAL EXPLANATION UNDER RULE 357

Name of the Member who made Personal Explanation	Brief Subject	Date
Shri Anant Kumar Hegde	Regarding certain remarks made by him. He also tendered his apology for the same.	28.12.2017

15. PETITIONS

Petitions presented 01

16. PRIVILEGE MATTERS RAISED BY MEMBERS IN THE HOUSE

Sl. No.	Brief Subject	Name of the Members who raised the matter	Date and Time on which matter brought before the House	Decision of Chair/ House
1.	Question of breach of privilege raised by Shri Rajesh Ranjan alias Pappu Yadav, MP against Shiva Hospital Management and Police Administration of Patna for alleged misbehaviour with him during the discharge of his parliamentary duties.	Shri Rajesh Ranjan	19 December, 2017 at 1250 hrs.	
2.	Question of breach of privilege raised by Shri Jyotiraditya M. Scindia, MP against Madhya Pradesh State Government for allegedly challenging his right to carry out his duties as an MP and disburse his MPLAD Funds for the welfare of his constituency.	Shri Jyotiraditya M. Scindia	4 January, 2018 at 1240 hrs.	The matter is under the consideration of Hon'ble Speaker.

17. QUESTIONS

INFORMATION RELATING TO QUESTIONS FOR INCLUSION IN "RESUME OF WORK DONE BY LOK SABHA" DURING THE THIRTEENTH SESSION OF SIXTEENTH LOK SABHA

(i) Starred Questions	
(a) Number of Questions put down in the Question Lists for Oral Answers	280
(b) Number of Questions Orally Answered	45 [#]
(ii) Unstarred Questions	
Number of Questions put down in the Question Lists for Written Answers	3220 [@]
(iii) Answers Laid on the Table	
Number of Questions (SQ 234 + USQ 3214) for which Written Answers were laid on the Table.	3448
(iv) Short Notice Questions	
(a) No. of Short Notice Questions (SNQ) received	10
(b) No. of Notices of SNQ admitted	NIL
(c) No. of Notices of SNQ clubbed with SQ	NIL
(d) No. of Notices of SNQ disallowed	10
(v) Half-an-Hour discussion	
(a) No. of Notices of Half-an-Hour Discussion received	2
(b) No. of Notices of Half-an-Hour Discussion admitted	NIL
(c) No. of Notices of Half-an-Hour Discussion discussed	NIL
(d) No. of Notices of Half-an-Hour Discussion disallowed/lapsed	2
(vi) Statement(s) made by Minister correcting replies already given	
No. of answers corrected	2

[#] Excluding Question No. 235 answered together with Starred Question No. 221 on 03 January, 2018.

[@] Including 06 Questions deleted due to resignation of member (Shri Nana Patole).

(vii) Abstract of statement(s) made by Ministers correcting the replies already given by them to questions in the Lok Sabha

Sl. No.	Date of correcting the reply	Statement made by	No. of Questions to which statement was made	Date of answer to the questions	Subject of the question
1.	04.01.2018	Ministry of Consumer Affairs, Food and Public Distribution	SQ No. 55	19.12.2017	"Rise in Prices of Pulses"
2.	05.01.2018	Ministry of Rural Development	USQ No. 2831	04.01.2018	"Implementation of DILRMP in Andhra Pradesh"

18. RESOLUTIONS
(i) Private Members' Resolutions

Sl. No.	Subject	Name of member who moved	Date(s) of moving and discussion	Time Taken		Ministry/ Department	Remarks
				H.	M.		
1	2	3	4	5	6	7	
1.	<p>Having regard to the fact that—</p> <p>(i) since 1950, a large number of residential buildings have been built in and around the vicinity of various Defence establishments located in major cities of the country like Mumbai, Delhi, Pune, Bangalore and Chandigarh which are now in a complete decrepit condition and requires urgent renovation;</p> <p>(ii) Ministry of Defence vide circular dated 21 October, 2016 to Chief of Armed Forces have amended the guidelines for issue of 'No Objection Certificate' (NOC) for building construction at a certain distance from the Defence establishments; and</p> <p>(iii) Restrictions are being imposed on the renovation of old houses and buildings located within the vicinity of their Defence establishments, this House urges upon the Government to take immediate steps for the urgent compliance of the aforesaid circular by the officers of the Armed Forces,</p>	Shri Gopal Chinayya Shetty	28.7.2017 (Twelfth Session) 22.12.2017	0 - 24 (excluding 33 minutes taken during 12th Session)	Defence	Withdrawn by leave of the House on 29.12.2017.	

especially the Navy to ensure timely renovation of the residential buildings located within the vicinity of the Defence establishments.

2. This House expresses its grave concern over the population explosion in our country, which, if not taken care of, would lead to demographic catastrophe in the next fifty years, and urges upon the Government to implement a stringent policy aiming at population control at the earliest.

Shri Raghav
Lakhanpal

22.12.2017

1 - 54

Health and
Family
Welfare

Discussion
not
concluded.

(ii) Statutory Resolution

Sl. No.	Text of Resolution	Article/Section of Constitution/Act	Name of Member who moved	Date of moving and discussion	Time Taken		Ministry/Department concerned	Remarks
					H.	M.		
1	2	3	4	5	6	7	8	
1.	That this House disapproves of the Indian Forest (Amendment) Ordinance, 2017 (Ordinance No. 6 of 2017) promulgated by the President on 23 November, 2017.	Article 123	Shri N.K. Premachandran	20.12.2017	3	07*	Environment, Forest and Climate Change	Negated
2.	That this House disapproves of the Goods and Services Tax (Compensation to States) Ordinance, 2017 (Ordinance No. 5 of 2017) promulgated by the President on 2 September, 2017.	Article 123	Shri N.K. Premachandran	27.12.2017	1	22\$	Finance	Negated
3.	In pursuance of section 8A(1) of the Customs Tariff Act, 1975, read with sub-section (3) of section 7 of the said Act, this House hereby approves of Notification No. 88/2017-Customs, dated 17th November, 2017 [G.S.R.1431(E), dated 17th November, 2017] which seeks to increase the basic customs duty Soyabeans, falling under Tariff items 12011000 and 12019000 of the First Schedule to Customs Tariff Act, 1975 from 30% to 45%.	Section 8A(1) of Customs Tariff Act, 1975	Shri Arun Jatley	28.12.2017	0	01	Finance	Adopted

4. See Annexure-I	Section 8A(1) of Customs Tariff Act, 1975	Shri Arun Jaitley	28.12.2017	0	01	Finance	Adopted
5. That this House disapproves of the Insolvency and Bankruptcy Code (Amendment) Ordinance, 2017 (Ordinance No. 7 of 2017) promulgated by the President on 23 November, 2017.	Article 123	Shri N.K. Premachandran	29.12.2017	2	23@	Corporate Affairs	Withdrawn
6. See Annexure-II	Section 8A(1) of Customs Tariff Act, 1975	Shri Shiv Pratap Shukla	2.1.2018	0	01	Finance	Adopted

* Statutory Resolution discussed together along with Motion for consideration of the Indian Forest (Amendment) Bill, 2017.
 \$ Statutory Resolution discussed together with Motion for consideration of the Goods and Services Tax (Compensation to States) Bill, 2017.
 @ Statutory Resolution discussed together along with Motion for consideration of the Insolvency and Bankruptcy Code (Amendment) Bill, 2017.

ANNEXURE I

“In pursuance of section 8A (1) of the Customs Tariff Act, 1975, read with sub-section (3) of section 7 of the said Act, this House hereby approves of Notification No. 80/2017-Customs, dated 27th October, 2017 [G.S.R. 1339(E), dated 27th October, 2017], which seeks to increase the rate of basic customs duty on the following goods:—

(a) From 10%/15% to 25% on:—

Tariff heading	Description
1	2
5003	Silk waste (including cocoons unsuitable for reeling, yarn waste and garnetted stock).
5004	Silk yarn (other than yarn spun from silk waste) not put up for retail sale.
5005	Yarn spun from silk waste, not put up for retail sale.
5006	Silk yarn and yarn spun from silk waste, put up for retail sale; silk-worm gut.
5007	Woven fabrics of silk or of silk waste.
5101 (except tariff items 5101 21 00, 5101 30 00)	Wool, not carded or combed.
5102	Fine or coarse animal hair, not carded or combed.
5103	Waste of wool or of fine or coarse animal hair, including yarn waste but excluding garnetted stock (except Shorn wool and carbonized wool).
5109	Yarn of wool or of fine animal hair, put up for retail sale.
5110	Yarn of coarse animal hair or of horsehair (including gimped horsehair yarn), whether or not put up for retail sale.
5111	Woven fabrics of carded wool or of carded fine animal hair.

1	2
5112	Woven fabrics of combed wool or of combed fine animal hair.
5113	Woven fabrics of coarse animal hair or of horsehair.
5201	Cotton, not carded or combed.
5202	Cotton waste (including yarn waste and garnetted stock).
5207	Cotton yarn (other than sewing thread) put up for retail sale.
5208	Woven fabrics of cotton, containing 85% or more by weight of cotton, weighing not more than 200 g/m ² .
5209	Woven fabrics of cotton, containing 85% or more by weight of cotton, weighing more than 200 g/m ² .
5210	Woven fabrics of cotton, containing less than 85% by weight of cotton, mixed mainly or solely with man-made fibres, weighing not more than 200 g/m ² .
5211	Woven fabrics of cotton, containing less than 85% by weight of cotton, mixed mainly or solely with man-made fibres, weighing more than 200 g/m ² .
5212	Other woven fabrics of cotton.
5303	Jute and other textile bastfibres (excluding flax, true hemp and ramie), raw or processed but not spun; tow and waste of these fibres (including yarn waste and garnetted stock).
5305	Coconut, abaca (Manila hemp or <i>Musa textilis</i> Nee), ramie and other vegetable textile fibres, not elsewhere specified or included, raw or processed but not spun; tow, noils and waste of these fibres (including yarn waste and garnetted stock).
5306	Flax yarn.
5307	Yarn of jute or of other textile bast fibres of heading 5303.
5308	Yarn of other vegetable textile fibres; paper yarn.
5309	Woven fabrics of flax.

1	2
5310	Woven fabrics of jute or of other textile bastfibres of heading 5303.
5311	Woven fabrics of other vegetable textile fibres; woven fabrics of paper yarn.
5407	Woven fabrics of synthetic filament yarn, including woven fabrics obtained from materials of heading 5404.
5408	Woven fabrics of artificial filament yarn, including woven fabrics obtained from materials of heading 5405.
5505	Waste (including noils, yarn waste and garnetted stock) of man-made fibres.
5601	Wadding of textile materials and articles thereof; textile fibres, not exceeding 5 mm in length (flock), textile dust and mill neps.
5602	Felt, whether or not impregnated, coated, covered or laminated.
5603	Nonwovens, whether or not impregnated, coated, covered or laminated.
5701	Carpets and other textile floor coverings, knotted, whether or not made up.
5702	Carpets and other textile floor coverings, woven, not tufted or flocked, whether or not made up, including "Kelem", "Schumacks", "Karamanie" and similar hand-woven rugs.
5703	Carpets and other textile floor coverings, tufted, whether or not made up.
5704	Carpets and other textile floor coverings, of felt, not tufted or flocked, whether or not made up.
5705	Other carpets and other textile floor coverings, whether or not made up.
5801	Woven pile fabrics and chenille fabrics, other than fabrics of heading 5802 or 5806.
5802	Terry towelling and similar woven terry fabrics, other than narrow fabrics of heading 5806; tufted textile fabrics, other than products of heading 5703.

1	2
5803	Gauze, other than narrow fabrics of heading 5806.
5804	Tulles and other net fabrics, not including woven, knitted or crocheted fabrics; lace in the piece, in strips or in motifs, other than fabrics of headings 6002 to 6006.
5805	Hand-woven tapestries of the type Gobelins, Flanders, Aubusson, Beauvais and the like, and needle-worked tapestries (for example, petit point, cross stitch), whether or not made up.
5806	Narrow woven fabrics, other than goods of heading 5807; narrow fabrics consisting of warp without weft assembled by means of an adhesive (bolducs).
5807	Labels, badges and similar articles of textile materials, in the piece, in strips or cut to shape or size, not embroidered.
5808	Braids in the piece; ornamental trimmings in the piece, without embroidery, other than knitted or crocheted; tassels, pompons and similar articles.
5809	Woven fabrics of metal thread and woven fabrics of metallised yarn of heading 5605, of a kind used in apparel, as furnishing fabrics or for similar purposes, not elsewhere specified or included.
5810	Embroidery in the piece, in strips or in motifs.
5811	Quilted textile products in the piece, composed of one or more layers of textile materials assembled with padding by stitching or otherwise, other than embroidery of heading 5810.
5901	Textile fabrics coated with gum or amylaceous substances, of a kind used for the outer covers of books or the like; tracing cloth, prepared painting canvas; buckram and similar stiffened textile fabrics of a kind used for hat foundations.
5902	Tyre cord fabric of high tenacity yarn of nylon or other polyamides, polyesters or viscose rayon.

1	2
5903	Textile fabrics impregnated, coated, covered or laminated with plastics, other than those of heading 5902.
5904	Linoleum, whether or not cut to shape; floor coverings consisting of a coating or covering applied on a textile backing, whether or not cut to shape.
5905	Textile wall coverings.
5906	Rubberised textile fabrics, other than those of heading 5902.
5907	Textile fabrics otherwise impregnated, coated or covered; painted canvas being theatrical scenery, studio back-cloths or the like.
5908	Textile wicks, woven, plaited or knitted, for lamps, stoves, lighters, candles or the like; incandescent gas mantles and tubular knitted gas mantle fabrics therefor, whether or not impregnated.
5909	Textile hosepiping and similar textile tubing, with or without lining, armour or accessories of other materials.
5910	Transmission or conveyor belts or belting, of textile material, whether or not impregnated, coated, covered or laminated with plastics, or reinforced with metal or other material.
5911	Textile products and articles, for technical uses, specified in Note 7 to this Chapter.
6001	Pile fabrics, including "long pile" fabrics and terry fabrics, knitted or crocheted.
6002	Knitted or crocheted fabrics of a width not exceeding 30 cm, containing by weight 5% or more of elastomeric yarn or rubber thread, other than those of heading 6001.
6003	Knitted or crocheted fabrics of a width not exceeding 30 cm, other than those of heading 6001 or 6002.
6004	Knitted or crocheted fabrics of a width exceeding 30 cm, containing by weight 5% or more of elastomeric yarn or rubber thread, other than those of heading 6001.

1	2
6005	Warp knit fabrics (including those made on galloon knitting machines), other than those of heading 6001 to 6004.
6006	Other knitted or crocheted fabrics.
6101	Men's or boys' overcoats, car-coats, capes, cloaks, anoraks (including ski-jackets), wind-cheaters, wind-jackets and similar articles, knitted or crocheted, other than those of heading 6103.
6102	Women's or girls' overcoats, car-coats, capes, cloaks, anoraks (including ski-jackets), wind-cheaters, wind-jackets and similar articles, knitted or crocheted, other than those of heading 6104.
6103	Men's or boys' suits, ensembles, jackets, blazers, trousers, bib and brace overalls, breeches and shorts (other than swimwear), knitted or crocheted.
6104	Women's or girls' suits, ensembles, jackets, blazers, dresses, skirts, divided skirts, trousers, bib and brace overalls, breeches and shorts (other than swimwear), knitted or crocheted.
6105	Men's or boys' shirts, knitted or crocheted.
6106	Women's or girls' blouses, shirts and shirt-blouses, knitted or crocheted.
6107	Men's or boys' underpants, briefs, nightshirts, pyjamas, bathrobes, dressing gowns and similar articles, knitted or crocheted.
6108	Women's or girls' slips, petticoats, briefs, panties, nightdresses, pyjamas, negligees, bathrobes, dressing gowns and similar articles, knitted or crocheted.
6109	T-shirts, singlets and other vests, knitted or crocheted.
6110	Jerseys, pullovers, cardigans, waistcoats and similar articles, knitted or crocheted.
6111	Babies' garments and clothing accessories, knitted or crocheted.

1	2
6112	Track suits, ski suits and swimwear, knitted or crocheted.
6113	Garments, made up of knitted or crocheted fabrics of heading 5903, 5906 or 5907.
6114	Other garments, knitted or crocheted.
6115	Panty hose, tights, stockings, socks and other hosiery, including graduated compression hosiery (for example, stockings for varicose veins) and footwear without applied soles, knitted or crocheted.
6116	Gloves, mittens and mitts, knitted or crocheted.
6117	Other made up clothing accessories, knitted or crocheted; knitted or crocheted parts of garments or of clothing accessories.
6201	Men's or boys' overcoats, car-coats, capes, cloaks, anoraks (including ski-jackets), wind-cheaters, wind-jackets and similar articles, other than those of heading 6203.
6202	Women's or girls' overcoats, car-coats, capes, cloaks, anoraks (including ski-jackets), wind-cheaters, wind-jackets and similar articles, other than those of heading 6204.
6203	Men's or boys' suits, ensembles, jackets, blazers, trousers, bib and brace overalls, breeches and shorts (other than swimwear).
6204	Women's or girls' suits, ensembles, jackets, blazers, dresses, skirts, divided skirts, trousers, bib and brace overalls, breeches and shorts (other than swimwear).
6205	Men's or boys' shirts.
6206	Women's or girls' blouses, shirts and shirt-blouses.
6207	Men's or boys' singlets and other vests, underpants, briefs, nightshirts, pyjamas, bathrobes, dressing gowns and similar articles.

1	2
6208	Women's or girls' singlets and other vests, slips, petticoats, briefs, panties, nightdresses, pyjamas, negligees, bathrobes, dressing gowns and similar articles.
6209	Babies' garments and clothing accessories.
6210	Garments, made up of fabrics of heading 5602, 5603, 5906 or 5907.
6211	Track suits, ski suits and swimwear; other garments.
6212	Brassieres, girdles, corsets, braces, suspenders, garters and similar articles and parts thereof, whether or not knitted or crocheted.
6213	Handkerchiefs.
6214	Shawls, scarves, mufflers, mantillas, veils and the like.
6215	Ties, bow ties and cravats.
6216	Gloves, mittens and mitts.
6217	Other made up clothing accessories; parts of garments or of clothing accessories, other than those of heading 6212.
6301	Blankets and travelling rugs.
6302	Bed linen, table linen, toilet linen and kitchen linen.
6303	Curtains (including drapes) and interior blinds; curtain or bed valances.
6304	Other furnishing articles, excluding those of heading 9404.
6305	Sacks and bags, of a kind used for the packing of goods.
6306	Tarpaulins, awnings and sunblinds; tents; sails for boats, sailboards or landcraft; camping goods.
6307	Other made up articles, including dress patterns.
6308	Sets consisting of woven fabric and yarn, whether or not with accessories, for making up into rugs, tapestries, embroidered table clothes or serviettes, or similar textile articles, put up in packings for retail sale.

1	2
6309	Worn clothing and other worn articles.
6310	Used or new rags, scrap twine, cordage, rope and cables and worn out articles of twine, cordage, rope or cables, of textile materials.

(b) From 10% to 20% on:

Tariff heading	Description
1	2
5104	Garnetted stock of wool or of fine or coarse animal hair.
5105	Wool and fine or coarse animal hair, carded or combed (including combed wool in fragments).
5106	Yarn of carded wool, not put up for retail sale.
5107	Yarn of combed wool, not put up for retail sale.
5108	Yarn of fine animal hair (carded or combed), not put up for retail sale.
5204	Cotton sewing thread, whether or not put up for retail sale.
5205	Cotton yarn (other than sewing thread), containing 85% or more by weight of cotton, not put up for retail sale.
5206	Cotton yarn (other than sewing thread), containing less than 85% by weight of cotton, not put up for retail sale.
5401	Sewing thread of man-made filaments, whether or not put up for retail sale.
5402	Synthetic filament yarn (other than sewing thread), not put up for retail sale, including synthetic monofilament of less than 67 decitex.
5403	Artificial filament yarn (other than sewing thread), not put up for retail sale, including artificial monofilament of less than 67 decitex.
5404	Synthetic monofilament of 67 decitex or more and of which no cross-sectional dimension exceeds 1 mm;

1	2
	strip and the like (for example, artificial straw) of synthetic textile materials of an apparent width not exceeding 5 mm.
5405	Artificial monofilament of 67 decitex or more and of which no cross-sectional dimension exceeds 1 mm; strip and the like (for example, artificial straw) of artificial textile materials of an apparent width not exceeding 5 mm.
5406	Man-made filament yarn (other than sewing thread), put up for retail sale.
5501	Synthetic filament tow.
5502	Artificial filament tow.
5503	Synthetic staple fibres, not carded, combed or otherwise processed for spinning.
5504	Artificial staple fibres, not carded, combed or otherwise processed for spinning. Woven fabrics of synthetic staple fibres, containing less than 85% by weight of such fibres, mixed mainly or solely with cotton, of a weight exceeding 170 g/m ² .
5506	Synthetic staple fibres, carded, combed or otherwise processed for spinning.
5507	Artificial staple fibres, carded, combed or otherwise processed for spinning.
5508	Sewing thread of man-made staple fibres, whether or not put up for retail sale.
5509	Yarn (other than sewing thread) of synthetic staple fibres, not put up for retail sale.
5510	Yarn (Other sewing thread) of artificial staple fibres, not put up for retail sale.
5604	Rubber thread and cord, textile covered; textile yarn, and strip and the like of heading 54.04 or 54.05, impregnated, coated, covered or sheathed with rubber or plastics.

1	2
5605	Metalised yarn, whether or not gimped, being textile yarn, or strip or the like of heading 54.04 or 54.05, combined with metal in the form of thread, strip or powder or covered with metal.
5606	Gimped yarn, and strip and the like of heading 54.04 or 54.05, gimped (other than those of heading 56.05 and gimped horsehair yarn); chenille yarn (including flock chenille yarn); loop wale-yarn.
5607	Twine, cordage, ropes and cables, whether or not plaited or braided and whether or not impregnated, coated, covered or sheathed with rubber or plastics."

ANNEXURE II

“In pursuance of section 8A(1) of the Customs Tariff Act, 1975, read with sub-section (3) of section 7 of the said Act, this House hereby approves of No. 91/2017-Customs, dated 14th December, 2017 [G.S.R. 1514 (E), dated 14th December, 2017] which seeks to increase the basic customs duty (BCD) on the following goods, as under:—

Tariff Head/ Sub-Head/ Item	Description	From	To
1	2	3	4
8516 50 00	Microwave Ovens	10%	20%
8517 12 10	Telephones for cellular networks or for other wireless networks (push button type)	10%	15%
8517 12 90	Telephones for cellular networks or for other wireless networks (other than push button type)	10%	15%
8521 90 90	Other video recording or reproducing apparatus, whether or not incorporating a video tuner	10%	15%
8525 80	Television cameras, digital cameras and video camera recorders	10%	15%
8528 71 00	Reception apparatus for television not designed to incorporate a video display or screen [whether or not incorporating radio broadcast receivers or sound or video recording or reproducing apparatus]	10%	20%
8528 72	Other color reception apparatus for television, whether or not incorporating radio broadcast receivers or sound or video recording or reproducing apparatus	10%	20%
8539 50 00	Light-emitting diode (LED) lamps	10%	20%
9028 30	Electricity meters	10%	15%

1	2	3	4
9405	Lamps and light fittings including searchlights and spotlights and parts thereof, not elsewhere specified or included; illuminated signs, illuminated name-plates and the like, having a permanently fixed light source, and parts thereof not elsewhere specified or included.	10%	20%

(iii) Government Resolution

Sl. No.	Text	Name of the Member who moved	Date of moving and discussion	Time Taken		Ministry/ Department concerned	Remarks
				H.	M.		
1.	That this House approves the recommendations contained in Paras 9, 10 (to the extent that reimbursement of losses on operation of 'strategic lines' is made by General Revenues to Ministry of Railways), 11, 12, 13, 14, 15, 16 and 17 (the rate of interest will be paid on the basis of average cost of borrowing) of the Sixth Report of Railway Convention Committee (2014) which was presented in Lok Sabha and laid in the Rajya Sabha on 2nd December, 2016.	Shri Rajen Gohain	21.12.2017	0	01	Railways	Adopted

19. SHORT DURATION DISCUSSIONS UNDER RULE 193

Subject	Name of the Member who raised	Date(s) of discussion	Time Taken		Ministries/ Departments concerned	Remarks
			H.	M.		
Natural calamities in various parts of the country with special reference to cyclone Ockhi in South India.	Shri K.C. Venugopal	22.12.2017	3	19	Home Affairs	Discussed

SUMMARY

SHORT DURATION DISCUSSIONS UNDER RULE 193 ON MATTERS OF URGENT PUBLIC IMPORTANCE

No. of notices received	:	73
No. of discussions held	:	1
No. of discussions completed	:	1
No. of discussions remained part-discussed	:	Nil
Total time taken	:	3 hrs. 19 mts.

20. SPEAKER/DEPUTY SPEAKER/CHAIRPERSON—Announcements/Observations/Rulings

Sl.No.	Subject	By whom	Date
1.	Announcement regarding appointment of Smt. Snehlata Shrivastava as Secretary-General, Lok Sabha and Lok Sabha Secretariat w.e.f. 1.12.2017 and relinquishment of office by Secretary-General (Shri Anoop Mishra) and his appointment as Honorary Officer of the House.	Speaker	15.12.2017
2.	(i) Announcement regarding extension of time for presentation of Report by Joint Committee on the Right to the Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement (Amendment) Second Bill, 2015 upto the last day of Monsoon Session, 2018.	Speaker	18.12.2017
3.	(ii) Announcement regarding granting of extension of time for presentation of Report by the Joint Committee on 'The Financial Resolution and Deposit Insurance Bill, 2017' upto the last day of Monsoon Session, 2018.	Speaker	28.12.2017
4.	Observation regarding allowing the Muslim Women (Protection of rights on Marriage) Bill, 2017, which had been introduced on the same day, to be taken up for consideration and passing that day itself.	Speaker	29.12.2017
5.	Announcement regarding cancellation of the sitting fixed for 1st January, 2018.	Speaker	03.01.2018
6.	Observation regarding instruction to members for maintaining proper decorum in the House during the discussion on Dalits protest in Maharashtra in the first week of January, 2018.	Speaker	03.01.2018
7.	(i) Observation regarding Point of Order raised by Shri N.K. Premachandran on the Amendments made by Rajya Sabha to Constitution (One Hundred and Twenty-third Amendment) Bill, 2017. (ii) Observation regarding substitution of original amendment, made by the Rajya Sabha to the Constitution (One Hundred and Twenty-third Amendment) Bill, 2017, with the alternative amendment moved by the Minister concerned.	Speaker	05.01.2018
7.	Valedictory Reference on the conclusion of the Thirteenth Session of the Sixteenth Lok Sabha.	Speaker	05.01.2018

21. STATEMENTS

(i) Statements Made/Laid by Ministers Under Rule 372 during Thirteenth Session of Sixteenth Lok Sabha

Sl. No.	Brief Subject	Name of Minister	Date	Time Taken	
				H	M.
1.	Regarding Methanol Economy for India.	Shri Nitin Jairam Gadkari	28.12.2017	0	11
2.	Regarding situation arising out of a meeting with the family of Shri Kulbhushan Jadhav in Pakistan	Smt. Sushma Swaraj	28.12.2017	0	12
3.	Regarding introduction of the Scheme of Electoral Bonds.	Shri Arun Jaitley	02.1.2018	0	03
4.	(i) Correcting the reply given on 19.12.2017 to Starred Question No. 55 (English Version) by Sarvashri Hari Manjhi and P. Kumar, MPs, regarding 'Rise in prices of Pulses' and (ii) giving reasons for delay in correcting the reply.	Shri Ram Vilas Paswan	04.01.2018	0	03
5.	Correcting a reply given on 04.01.2018 to Unstarred Question No. 2831 asked by Dr. Gokaraju Ganga Raju, MP regarding Implementation of DILRMP in Andhra Pradesh.	Shri Ram Kripal Yadav	05.01.2018	0	02
6.	Regarding the outcomes of 11th Ministerial Conference of the World Trade Organization held in Buenos Aires, Argentina from 10 to 13 December, 2017.	Shri Suresh Prabh	05.01.2018	0	02

**(ii) Statements Made/Laid by Ministers Under Direction 73A of Directions by the Speaker during
Thirteenth Session of Sixteenth Lok Sabha**

Sl. No.	Brief Subject	Name of Minister	Date	Time Taken	
				H	M.
1	2	3	4	5	5
*1.	Regarding the Status of Implementation of the Recommendations contained in the 289th Report of the Standing Committee on Human Resource Development on Demands for Grants (2017-18), Pertaining to the Ministry of Women and Child Development.	Smt. Maneka Sanjay Gandhi	18.12.2017	0	01
*2.	Regarding the status of implementation of the Recommendations contained in the 7th Report of the Standing Committee on Petroleum and Natural Gas on the subject 'Ethanol Blended Petrol and Bio Diesel Policy', pertaining to the Ministry of Petroleum and Natural Gas.	Shri Dharmendra Pradhan	18.12.2017	0	01
*3.	Regarding the status of implementation of the recommendations contained in the 240th Report of the Standing Committee on Transport, Tourism and Culture on Demands for Grants (2016-17), pertaining to the Ministry of Culture.	Dr. Mahesh Sharma	18.12.2017	0	01
*4.	Regarding the status of implementation of the Recommendations contained in the 20th Report of the Standing Committee on Chemicals and Fertilizers on Functioning of Autonomous Institution—Institute of Pesticide Formulation Technology (IPFT), pertaining to the Department of Chemicals and Petrochemicals, Ministry of Chemicals and Fertilizers.	Shri Rao Inderjit Singh	19.12.2017	0	01

*5.	Regarding the status of implementation of the Recommendations contained in the 33rd Report of the Standing Committee on Chemicals and Fertilizers on Demands for Grants (2017-18), pertaining to the Department of Chemicals and Petrochemicals, Ministry of Chemicals and Fertilizers.	Shri Rao Inderjit Singh	19.12.2017	0	01
*6.	Regarding the status of implementation of the Recommendations contained in the 16th Report of the Standing Committee on Food, Consumer Affairs and Public Distribution on Demands for Grants (2017-18), pertaining to the Department of Consumer Affairs, Ministry of Consumer Affairs, Food and Public Distribution.	Shri C.R. Choudhary	19.12.2017	0	01
*7.	Regarding the status of implementation of the Recommendations contained in the 45th Report of the Standing Committee on Finance on Demands for Grants (2017-18), Pertaining to the Ministry of Statistics and Programme Implementation.	Shri D.V. Sadananda Gowda	20.12.2017	0	01
*8.	Regarding the status of implementation of the Recommendations contained in the 31st Report of the Standing Committee on Coal and Steel on 'Coal Review of Allotment, Development and Performance of Coal/Lignite Blocks', pertaining to the Ministry of Coal.	Shri Haribhai P. Chaudhary	20.12.2017	0	01
*9.	Regarding the status of implementation of the Recommendations contained in the 16th Report of the Standing Committee on Railways on 'Outstanding dues for Indian Railways', pertaining to the Ministry of Railways.	Shri Rajen Gohain	20.12.2017	0	01
*10.	Regarding the status of implementation of the Recommendations contained in the 39th Report of the Standing Committee on Social Justice and Empowerment of Demands for Grants (2017-18), pertaining to the Ministry of Minority Affairs.	Dr. Virendra Kumar	20.12.2017	0	01

*Laid a copy (Hindi and English versions) of the statement.

1	2	3	4	5
*11.	Regarding the status of implementation of the Recommendations contained in the 202nd Report of the Standing Committee on Home Affairs on Demands for Grants (2017-18), pertaining to the Ministry of Development of North Eastern Region.	Dr. Jitendra Singh	27.12.2017	0 01
*12.	Regarding the status of implementation of the Recommendations contained in the 90th Report of the Standing Committee on Personnel, Public Grievances and Pensions on Demands for Grants (2017-18), pertaining to the Ministry of Personnel, Public Grievances and Pensions.	Dr. Jitendra Singh	27.12.2017	0 01
*13.	Regarding the status of implementation of the Recommendations contained in the 298th Report of the Standing Committee on Science and Technology, Environment and Forests on Demands for Grants (2017-18), pertaining to the Department of Space.	Dr. Jitendra Singh	27.12.2017	0 01
*14.	Regarding the status of implementation of the Recommendations contained in the 37th Report of the Standing Committee on Information Technology on Demands for Grants (2017-18), pertaining to the Department of Posts, Ministry of Communications.	Shri Manoj Sinha	27.12.2017	0 01
*15.	Regarding the status of implementation of the Recommendations contained in the 38th Report of the Standing Committee on Information Technology on "Issues related to quality of Services and reported call drops", pertaining to the Department of Telecommunications, Ministry of Communications.	Shri Manoj Sinha	27.12.2017	0 01
*16.	Regarding the status of implementation of the Recommendations contained in the 199th Report of the Standing Committee on Home Affairs on Action Taken by the Government on the recommendations contained in the 197th Report of the Committee on Demands for Grants (2016-17), pertaining to the Ministry of Home Affairs.	Shri Kiren Rijju	27.12.2017	0 01

*17.	Regarding the status of implementation of the Recommendations contained in the 81st Report of the Standing Committee on Personnel, Public Grievances, Law and Justice on 'Role of Ministry of Law and Justice in Framing/Approving the provisions of International Covenants/Multilateral/Treaties or 28 Agreement', pertaining to the Department of Legal Affairs, Ministry of Law and Justice.	Shri P.P. Chaudhary	27.12.2017	0	01
*18.	Regarding the status of implementation of the Recommendations contained in the 16th Report of the Standing Committee on Water Resources on Demands for Grants (2017-18), pertaining to the Ministry of Water Resources, River Development and Ganga Rejuvenation.	Shri Nitin Jairam Gadkari	28.12.2017	0	01
*19.	Regarding the status of implementation of the Recommendations contained in the 242nd Report of the Standing Committee on Transport, Tourism and Culture on Action Taken by the Government on the recommendations contained in 235th Report of the Committee on Demands for Grants (2016-17), pertaining to the Ministry of Shipping.	Shri Pon. Radhakrishnan	28.12.2017	0	01
*20.	Regarding the status of implementation of the Recommendations contained in the 247th Report of the Standing Committee on Transport, Tourism and Culture on Demands for Grants (2017-18), pertaining to the Ministry of Shipping.	Shri Pon. Radhakrishnan	28.12.2017	0	01
*21.	Regarding the status of implementation of the Recommendations contained in the 241st Report of the Standing Committee on Transport, Tourism and Culture on Action taken by the Government on the recommendations contained in the 234th Report of the Committee on Demands for Grants (2016-17), pertaining to the Ministry of Road Transport and Highways.	Shri Mansukh L. Mandaviya	28.12.2017	0	01

1	2	3	4	5
*22.	Regarding the status of implementation of the Recommendations contained in the 24th Report of the Standing Committee on Transport, Tourism and Culture on Demands for Grants (2017-18), pertaining to the Ministry of Road Transport and Highways.	Shri Mansukh L. Mandaviya	28.12.2017	0 01
*23.	Regarding the status of implementation of the Recommendations contained in the 31st Report of the Standing Committee on Social Justice and Empowerment on the subject 'Review of the Functioning of the National Backward Classes Finance and Development Corporation (NBCFDC)', pertaining to the Ministry of Social Justice and Empowerment.	Shri Thaawarchand Gehlot	02.01.2018	0 01
*24.	Regarding the status of implementation of the Recommendations contained in the 25th Report of the Standing Committee on Chemicals and Fertilizers on 'Petroleum, Chemicals and Petrochemicals Investment Regions (PCPIRs)' pertaining to the Department of Chemicals and Petrochemicals, Ministry of Chemicals and Fertilizers.	Shri Rao Inderjit Singh	02.01.2018	0 01
*25.	Regarding the status of implementation of the Recommendations contained in the 31st Report of the Standing Committee on Chemicals and Fertilizers on Demands for Grants (2017-18), pertaining to the Department of Fertilizers, Ministry of Chemicals and Fertilizers.	Shri Rao Inderjit Singh	02.01.2018	0 01
*26.	Regarding the status of implementation of the Recommendations contained in the 5th Report of the Standing Committee on Chemicals and Fertilizers on Demands for Grants (2015-16), pertaining to the Department of Fertilizers, Ministry of Chemicals and Fertilizers.	Shri Rao Inderjit Singh	02.01.2018	0 01

*27.	Regarding the status of implementation of the Recommendations contained in the 193rd Report of the Standing Committee on Home Affairs on the subject 'Problems being faced by Refugees and Displaced persons in Jammu and Kashmir'.	Shri Hansraj Gangaram Ahir	02.01.2018	0	01
*28.	Regarding the status of implementation of the Recommendations contained in the 281st Report of the Standing Committee on Industry on the Action Taken by the Government of the Committee on Demands for Grants (2017-18), pertaining to the Department of Heavy Industry, Ministry of Heavy Industries and Public Enterprises.	Shri Babul Supriyo	02.01.2018	0	01
*29.	Regarding the status of implementation of the Recommendations contained in the 282nd Report of the Standing Committee on Industry on Demands for Grants (2017-18), pertaining to the Department of Public Enterprises, Ministry of Heavy Industries and Public Enterprises.	Shri Babul Supriyo	02.01.2018	0	01
*30.	Regarding the status of implementation of the Recommendations contained in the 36th Report of the Standing Committee on Information Technology on Action Taken by the Government of the Committee, pertaining to the Ministry of Electronics and Information Technology.	Shri Ravi Shankar Prasad	03.01.2018	0	01
*31.	Regarding the status of implementation of the Recommendations contained in the 10th Report of the Standing Committee on Petroleum and Natural Gas on the subject 'Functioning of Petroleum Conservation Research Association', pertaining to the Ministry of Petroleum and Natural Gas.	Shri Dharmendra Pradhan	03.01.2018	0	01
*32.	Regarding the status of implementation of the Recommendations contained in the 35th Report of the Standing Committee on	Shri Manoj Sinha	03.01.2018	0	01

*Laid a copy (Hindi and English versions) of the statement.

1	2	3	4	5
	Information Technology on Demands for Grants (2017-18), pertaining to the Department of Telecommunications, Ministry of Communications.			
*33.	Regarding the status of implementation of the Recommendations contained in the 297th Report of the Standing Committee on Science and Technology, Environment and Forests on Action Taken by the Government of the Committee on Demands for Grants (2017-18), pertaining to the Department of Scientific and Industrial Research (DSIR), Ministry of Science and Technology.	Shri Y.S. Choudhary	03.01.2018	0 01
*34.	Regarding the status of implementation of the Recommendations contained in the 23rd Report of the Standing Committee on Labour on Demands for Grants (2017-18), pertaining to the Ministry of Labour and Employment.	Shri Santosh Gangwar	04.01.2018	0 01
*35.	Regarding the status of implementation of the Recommendations contained in the 15th Report of the Standing Committee on Urban Development on Demands for Grants (2017-18), pertaining to the Ministry of Urban Development.	Shri Hardeep S. Puri	04.01.2018	0 01
*36.	Regarding the status of implementation of the Recommendations contained in the 16th Report of the Standing Committee on Urban Development on Demands for Grants (2017-18), pertaining to the Ministry of Housing and Urban Poverty Alleviation.	Shri Hardeep S. Puri	04.01.2018	0 01
*37.	Regarding the status of implementation of the Recommendations contained in the 248th Report of the Standing Committee on Transport, Tourism and Culture on Demands for Grants (2017-18), pertaining to the Ministry of Tourism.	Shri K.J. Alphonsi	04.01.2018	0 01

*38.	Regarding the status of implementation of the Recommendations contained in the 25th Report of the Standing Committee on Labour on Demands for Grants (2017-18), pertaining to the Ministry of Skill Development and Entrepreneurship (MSDE).	Shri Anantkumar Hegde	04.01.2018	0	01
*39.	Regarding the status of implementation of the Recommendations contained in the 244th Report of the Standing Committee on Transport, Tourism and Culture on Demands for Grants (2017-18), pertaining to the Ministry of Civil Aviation.	Shri Jayant Sinha	04.01.2018	0	01
*40.	Regarding the status of implementation of the Recommendations contained in the 245th Report of the Standing Committee on Home Transport, Tourism and Culture on Demands for Grants (2017-18), pertaining to the Ministry of Culture.	Dr. Mahesh Sharma	05.01.2018	0	01
*41.	Regarding the status of implementation of the Recommendations contained in the 280th Report of the Standing Committee on Industry on Demands for Grants (2017-18), pertaining to the Ministry of Micro, Small and Medium Enterprises.	Shri Giriraj Singh	05.01.2018	0	01
*42.	Regarding the status of implementation of the Recommendations contained in the 201st Report of the Standing Committee on Home Affairs on Demands for Grants (2017-18), pertaining to the Ministry of Home Affairs.	Shri Kiren Rijju	05.01.2018	0	01
*43.	Regarding the status of implementation of the Recommendations contained in the 32nd Report of the Standing Committee on Chemicals and Fertilizers on Demands for Grants (2017-18), pertaining to the Department of Pharmaceuticals, Ministry of Chemicals and Fertilizers.	Shri Mansukh L. Mandaviya	05.01.2018	0	01
*44.	Regarding the status of implementation of the Recommendations contained in the 131st Report of the Standing Committee on	Shri C.R. Chaudhary	05.01.2018	0	01

*Laid a copy (Hindi and English versions) of the statement.

1	2	3	4	5
	Commerce on Action Taken by the Government on the recommendations contained in the 123rd Report of the Committee on Export Infrastructure in India, pertaining to the Ministry of Commerce and Industry.			
*45.	Regarding the status of implementation of the Recommendations contained in the 133rd Report of the Standing Committee on Commerce on Demands for Grants (2017-18), Demand No. 12, pertaining to the Department of Industrial Policy and Promotion, Ministry of Commerce and Industry.	Shri C.R. Chaudhary	05.01.2018	0 01
*46.	Regarding the status of implementation of the Recommendations contained in the 135th Report of the Standing Committee on Commerce on Action Taken by the Government on the recommendations contained in the 132nd Report of the Committee on Demands for Grants (2017-18), Demand No. 11, pertaining to the Department of Commerce, Ministry of Commerce and Industry.	Shri C.R. Chaudhary	05.01.2018	0 01
*47.	Regarding the status of implementation of the Recommendations contained in the 274th Report of the Standing Committee on Human Resource Development on Action Taken by the Government on the recommendations contained in the 265th Report of the Committee on Demands for Grants (2015-16), Demand No. 60, pertaining to the Department of Higher Education, Ministry of Human Resource Development.	Dr. Satya Pal Singh	05.01.2018	0 01
*48.	Regarding the status of implementation of the Recommendations contained in the 279th Report of the Standing Committee on Human Resource Development on Demands for Grants (2016-17), Demand No. 52, pertaining to the Department of Higher Education, Ministry of Human Resource Development.	Dr. Satya Pal Singh	05.01.2018	0 01

*49. Regarding the status of implementation of the Recommendations contained in the 284th Report of the Standing Committee on Human Resource Development on the subject 'Issues and Challenges before Higher Educational Sector in India', pertaining to the Ministry of Human Resource Development. Dr. Satya Pal Singh 05.01.2018 0 01

*Laid a copy (Hindi and English versions) of the statement.

**(iii) Statements Made/Laid by Ministers regarding Government Business during
Thirteenth Session of Sixteenth Lok Sabha**

Sl. No.	Brief Subject	Name of Minister	Date	Time Taken	
				H	M.
*1.	Government Business for the week commencing the 27th December, 2017.	Shri Arjun Ram Meghwal	22.12.2017	0	01
*2.	Government Business for the week commencing the 1st January, 2018.	Shri Arjun Ram Meghwal	29.12.2017	0	01

*Laid a copy (Hindi and English Versions) of the Statement. Submissions by Members, on the Statement of Hon'ble Minister of State for Parliamentary Affairs, were also laid on the table.

**(iv) Matters under Rule 377—
Position regarding receipt of replies from Ministries during
Sixteenth Lok Sabha (As on 24.01.2018)**

Session	2	3	4	5
1	Total Number of Matters raised/laid	No. of replies received	Pending	Percentage of replies received to the total matters raised/laid
First Session (04.06.2014 to 11.06.2014)	34	15	19	44.11
Second Session (07.07.2014 to 14.08.2014)	354	189	165	53.39
Third Session (24.11.2014 to 23.12.2014)	272	154	118	56.62
Fourth Session (23.02.2015 to 13.05.2015)	412	231	181	56.07
Fifth Session (21.07.2015 to 13.08.2015)	196	102	94	52.04
Sixth Session (26.11.2015 to 23.12.2015)	358	151	207	42.18
Seventh Session (23.02.2016 to 16.03.2016)	281	134	147	47.69

1	2	3	4	5
Eighth Session (25.04.2016 to 11.05.2016)	236	112	124	47.46
Ninth Session (18.07.2016 to 12.08.2016)	367	195	172	52.59
Tenth Session (16.11.2016 to 16.12.2016)	311	108	203	34.73
Eleventh Session (31.01.2017 to 12.04.2017)	493	211	282	42.80
Twelfth Session (17.07.2017 to 11.08.2017)	281	119	162	42.35
Thirteenth Session (15.12.2017 to 05.01.2018)	226	10	216	4.42
	3821	1731	2090	45.30

(v) Statement Showing the Time Lost Owing to Interruptions and Adjournments of the House during the thirteenth Session of the 16th Lok Sabha

Date	Time Lost Due to Interruptions		Time Lost Due to Adjournments of the House following Interruptions		Remarks
	H.	M.	H.	M.	
1	2		3		4
18.12.2017	—		5	31	At 1106 hrs., due to interruptions, House adjourned to meet again at 1200 hrs. At 1223 hrs., due to interruptions, House adjourned for the day.
19.12.2017	—		0	27	At 1133 hrs., due to interruptions, House adjourned to meet again at 1200 hrs.
20.12.2017	—		1	38	At 1103 hrs., due to interruptions, House adjourned to meet again at 1200 hrs. At 1219 hrs., due to interruptions, House adjourned to meet again at 1400 hrs.
27.12.2017	—		2	20	At 1109 hrs., due to interruptions, House adjourned to meet again at 1200 hrs.

1	2	3	4
			At 1216 hrs., due to interruptions, House adjourned to meet again at 1400 hrs.
			At 1417 hrs. due to interruptions, House adjourned to meet again at 1445hrs.
			At 1558 hrs. due to interruptions, House adjourned to meet again at 1615 hrs.
03.01.2017	—	4 09	At 1236 hrs., due to interruptions, House adjourned to meet again at 1245 hrs.
			At 1338 hrs. due to interruptions, House adjourned for the day.
Total	00+	14 05	= 14 05

Time calculated on the basis of normal time of the House i.e. from 11A.M. to 1 P.M. and from 2 P.M. to 6 P.M.

**(vi) Statement indicating matters of urgent public importance raised
(i) after Question Hour and (ii) before the adjournment of the
House for the day during Thirteenth Session of the
Sixteenth Lok Sabha**

Date	No. of Matters raised	No. of Members who spoke/associated	Time Taken		Number of notices received
			H.	M.	
15.12.2017	Nil	Nil	Nil		17
18.12.2017	Nil	Nil	Nil		97
19.12.2017	28	91	0	53	138
20.12.2017	03	09	0	10	142
21.12.2017	36	36	1	01	154
22.12.2017	Nil	Nil	Nil		108
27.12.2017	02	06	0	18	120
28.12.2017	41	58	1	10	146
29.12.2017	22	27	0	45	113
02.01.2018	22	57	0	54	117
03.01.2018	02	05	0	23	161
04.01.2018	42	134	1	11	157
05.01.2018	Nil	Nil	Nil		95
Total	198	423	6	45	1565

**22. STATEMENT SHOWING DATE AND TIME OF RINGING OF QUORUM BELL DURING THE
THIRTEENTH SESSION OF SIXTEENTH LOK SABHA
(15.12.2017 to 05.01.2018)**

Sl. No.	Date	Time when quorum bell was rung (hrs.)	Time Spent (mins.)	Subject matter under discussion when the quorum bell was rung	Remarks
1.	19.12.2017	1400 to 1401	01	-	House re-assembled after lunch break after quorum bell was rung once.
2.	20.12.2017	1400 to 1401	01	-	-do-
3.	27.12.2017	1400 to 1401	01	-	-do-
4.	02.01.2018	1400 to 1402	02	-	-do-
5.	04.01.2018	1430 to 1432	02	-	-do-
		Total	07 mins.		

Analysis of ringing of Quorum Bell

1.	Total time spent on ringing of quorum bell	:	07 mins.
2.	Maximum number of times quorum bell was rung on a particular day	:	Once on all days
3.	Number of times House adjourned for want of quorum	:	Nil
4.	Number of days when sitting commenced after quorum bell was rung	:	Nil
5.	Number of days when House re-assembled after lunch break after quorum bell was rung	:	05 days

**23. STATEMENT REGARDING WALKOUT STAGED BY MEMBERS DURING THE THIRTEENTH
SESSION OF SIXTEENTH LOK SABHA
(15.12.2017 to 05.01.2018)**

Date	Time	Subject Matter
19.12.2017	1242 hrs.	Shri Mallikarjun Kharge and some other members of INC and RSP staged a walkout from the House demanding an apology from the Prime Minister for his comments on a ex-Prime Minister who is not a member of the House.
20.12.2017	1442 hrs.	Shri Sunil Kumar Jakhar, MP and some other hon'ble members left the House in protest of use of defamatory words against a ex-Prime Minister who is not a member of the House and the subsequent 'alleged' inaction by the Chair in the matter.
21.12.2017	1210 hrs.	Shri K.C. Venugopal and some other members of INC staged a walkout from the House demanding an apology from the Prime Minister for his comment on a ex-Prime Minister who is not a member of the House.
22.12.2017	1204 hrs.	Shri S.P. Muddahanume Gowda and some members of INC staged a walkout from the House demanding an apology from the Prime Minister for his comment on a ex-Prime Minister who is not a member of the House.
	1540 hrs.	Shri Mallikarjun Kharge and some other members of INC staged a walkout from the House in protest of the unsatisfactory reply by Shri Rajnath Singh, Home Minister on the Discussion under Rule 193 on the natural calamities in various parts of the country with special reference to cyclone 'Ockhi' in South India.

28.12.2017	1234 hrs.	Members of TRS staged a walkout from the House in protest of the introduction of the Muslim Women (Protection of Rights on Marriage) Bill, 2017.
	1933 hrs.	Shri Bhartruhari Mahtab, Shri Asaduddin Owaisi and some other members of BJD staged a walkout from the House opposing the passing of the Muslim Women (Protection of Rights on Marriage) Bill, 2017.
03.01.2018	1232 hrs.	Prof. Saugata Roy and other members of AITC staged a walkout from the House in protest of the disallowance of the notice of Adjournment Motion given by Prof. Saugata Roy on communal clashes in Maharashtra.
	1252 hrs.	Shri Mallikarjun Kharge and some other members of INC staged a walkout from the House demanding interference of the Prime Minister on the issue regarding violence in Maharashtra due to dalit protests.

**24. STATEMENT SHOWING ACTUAL TIME SPENT IN THE CHAIR BY
HS, HDS, MEMBERS OF PANEL OF CHAIRPERSONS AND OTHER
SENIOR MEMBERS OF THE HOUSE
FROM 15.12.2017 TO 05.01.2018**

	No. of days	Total Time Spent	
		H.	M.
Hon'ble Speaker	13	29	56
Hon'ble Deputy Speaker	07	17	54
Shri Arjun Charan Sethi	03	06	31
Shri Ramen Deka	03	02	44
Shri Hukamdeo Narayan Yadav	03	02	24
Shri K.H. Muniyappa	02	01	17
Dr. Ratna De (Nag)	01	00	48
Prof. Saugata Roy (Senior Member)	01	00	21

**STATEMENT SHOWING ACTUAL TIME SPENT IN THE CHAIR BY
HS, HDS, MEMBERS OF PANEL OF CHAIRPERSONS AND
OTHER SENIOR MEMBERS OF THE HOUSE
FROM 15.12.2017 TO 05.01.2018**

HS	Time Spent	Total Time	
		H.	M.
1	2	3	
15.12.2017	1100 to 1118 hrs.	00	18
18.12.2017	1100 to 1106 hrs.	00	06
	1200 to 1223 hrs.	00	23
19.12.2017	1100 to 1133 hrs.	00	33
	1200 to 1302 hrs.	01	02
20.12.2017	1100 to 1103 hrs.	00	03
	1200 to 1219 hrs.	00	19
	1432 to 1454 hrs.	00	22
21.12.2017	1100 to 1231 hrs.	01	31
	1708 to 1942 hrs.	02	34
22.12.2017	1100 to 1253 hrs.	01	53
27.12.2017	1100 to 1109 hrs.	00	09
	1200 to 1218 hrs.	00	18
	1445 to 1558 hrs.	01	13
	1615 to 1738 hrs.	01	23
28.12.2017	1100 to 1358 hrs.	02	58
	1555 to 1727 hrs.	01	32
	1809 to 1935 hrs.	01	26
29.12.2017	1100 to 1303 hrs.	02	03
	1445 to 1600 hrs.	01	15
02.01.2018	1100 to 1307 hrs.	02	07
	1402 to 1407 hrs.	00	05

1	2	3	
03.01.2018	1100 to 1236 hrs	01	36
	1247 to 1338 hrs	00	51
04.01.2018	1100 to 1332 hrs	02	32
05.01.2018	1100 to 1224 hrs	01	24
Total time spent in the Chair		29	56

HDS	Time Spent	Total Time	
		H.	M.
20.12.2017	1401 to 1432 hrs	00	31
	1454 to 1623 hrs	01	29
	1708 to 1915 hrs	02	07
21.12.2017	1231 to 1311 hrs	00	40
	1411 to 1708 hrs	02	57
27.12.2017	1400 to 1417 hrs	00	17
28.12.2017	1500 to 1527 hrs	00	27
	1749 to 1809 hrs	00	20
29.12.2017	1303 to 1445 hrs	01	42
	1600 to 1625 hrs	00	25
02.01.2018	1407 to 1510 hrs	01	03
	1654 to 1805 hrs	01	11
04.01.2018	1432 to 1917 hrs	04	45
Total time spent in the Chair		17	54

Shri Arjun Charan Sethi	Time Spent	Total Time	
		H.	M.
19.12.2017	1401 to 1518 hrs	01	17
22.12.2017	1253 to 1505 hrs	02	12
	1633 to 1800 hrs	01	27
29.12.2017	1625 to 1800 hrs	01	35
Total time spent in the Chair		06	31

Shri Ramen Deka	Time Spent	Total Time	
		H.	M.
19.12.2017	1608 to 1712 hrs.	01	04
20.12.2017	1623 to 1708 hrs.	00	45
02.01.2018	1510 to 1605 hrs.	00	55
Total time spent in the Chair		02	44

Shri Hukamdeo Narayan Yadav	Time Spent	Total Time	
		H.	M.
19.12.2017	1518 to 1608 hrs.	00	50
22.12.2017	1526 to 1633 hrs.	01	07
28.12.2017	1727 to 1749 hrs.	00	22
Total time spent in the Chair		02	24

Shri K.H. Muniyappa	Time Spent	Total Time	
		H.	M.
28.12.2017	1527 to 1555 hrs.	00	28
02.01.2018	1605 to 1654 hrs.	00	49
Total time spent in the Chair		01	17

Dr. Ratna De (Nag)	Time Spent	Total Time	
		H.	M.
19.12.2017	1712 to 1800 hrs.	00	48
Total time spent in the Chair		00	48

Prof. Saugata Roy (Senior Member)	Time Spent	Total Time	
		H.	M.
22.12.2017	1505 to 1526 hrs.	00	21
Total time spent in the Chair		00	21

**25. STATEMENT SHOWING TIME TAKEN ON VARIOUS KINDS OF
BUSINESS TRANSACTED DURING THE THIRTEENTH SESSION
OF SIXTEENTH LOK SABHA**

Business	Time Taken		Percentage of the total time taken
	H.	M.	
BILLS			
(a) Government Bills	*28	00	45.90
(b) Private Members' Bills	02	32	04.15
BUDGETS—			
Union Budget	06	33	10.74
DISCUSSIONS—			
Short Duration Discussions (Rule 193)	03	19	05.44
MATTERS OF URGENT PUBLIC IMPORTANCE	06	45	11.06
MATTERS UNDER RULE 377	00	09	00.25
QUESTIONS	04	19	07.08
RESOLUTIONS—			
(a) Statutory Resolution	*00	03	00.08
(b) Private Members' Resolutions	02	18	03.77
OTHER MATTERS such as Oath or Affirmation, Papers Laid on the Table, Obituary References, Questions of Privileges, Points of Order, Personal Explanations etc.	07	02	11.53
Total	61	00	100

* Joint discussion took place on three Statutory Resolutions [*vide* Chapter No. 15 Statement No. (ii)] and Motions for consideration of connected Government Bills [*vide* Chapter No. 2 Statement No. (i)] Time taken on joint discussion has been shown under Government Bills.